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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 330/2017 In T.P. No. 206/397-398/NCLT/AHM/2016(New) C.P. No. 82/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.02.2018</u>

Name of the Company:

Enercon Gmbh

V/s.

Wind World India Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. SAURABH SOPARKAR	SR. ADV	PETITIONER	
2. SMAMEDA MADRASWY	TA ADV	Y	Vasti and Vari
3. SAUL THAICORE	APV	R.ND 36237	<b>3</b>
4. SHYAM KAPADIA	- VOA	R2	SAL
S. ANIP GANDITI	A-DU.	£ *	Minh Man
6. RASHID BOATWALLA	ADU		Rule
7 RAHUL JAIN	ilp α.		Arguin
8. ARJUN SEKENIVAS 116 CYRIL AMARCHAND M	ANGALD AS ADV.	R4408, R3	4
9. SAHL SHAH		<b>2</b> 33	
10. NATASHA SUTARIA	A-DV.	•	
11. POHAN SHAH	ADV.	291032	Juli de
12. HARDIK DAVE		2000SED RESPONDED	ur NOC.
		45	3,53+62
13. NANDISH THACKER		OPDSED RESPONDE	The state of the s
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14. PRATIK JACANI		OPOSED RESPOND	E NA MOR .
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## **ORDER**

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Shaheda Madraswala present for Petitioner.

Learned Advocate Mr. Salil Thakore present for Respondents no. 36 and 37.

Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rashid Boatwala present for Respondent no. 2. Learned Advocate Mr. Rahul Jain present for Respondent no. 3 and 35. Learned Advocate Mr. Arjun Sreenivas present for Respondents no. 4 to 8 and 34. Learned Advocate Mr. Sahil Shah present. Learned Advocate Ms. Natasha Sutaria present for Respondent no. 33. Learned Advocate Mr. Rohan Shah present for Respondents no. 9 to 32. Learned Advocate Mr. Hardik Dave present for Respondents no. 38 to 41 and proposed respondents no. 43, 53 and 62. Learned Advocate Mr. Nandish Thacker present for proposed respondents no. 42,44 to 52, 54 to 61, 63 to 81, 85 and 86. Learned Advocate Mr. Pratik Jasani present for Proposed respondents no. 82 to 84.

At request of both sides.

List the matter on 28.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of February, 2018.